MOTION FOR ELECTION TO THE RAJGHAT SAMADHI COMMITTEE

THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL); Madam, I beg to move:

That in purusance of clause (d) of subsection (1) of section, 4 of the Raj-ghat Samadhi Act, 1951 (41 of 1951), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Rajghat Samadhi Committee.

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE CENTRAL ADVISORY COMMITTEE FOR NATIONAL CADET CORPS.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): Madam, I beg to move:

That in pursuance of clause (i) of subsection (1) read with sub-section (IA) of section 12 of the National Cadet Corps Act, 1948 (31 of 1948), this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members Of the House to be a member of the Central Advisory Committee for the National Cadet Corps.

The question was p,ut and the motion was adopted.

THE DEPUTY CHAIRMAN; Before we assembled here, we had a meeting in the Chairman's Chamber and we discussed the modalities of discussion on the statement of the Home Minister. Members of the various parties and groups have decided, and the Government

also have agreed, that it will be in the form of a Short-Duration Discussion for 2-1/2 hours. Now Mr. Chavan to make the statement. So, kindly abide by the time because the Home Minister has to be available in the Lok Sabha for reply to the discussion which they have slated to be in the evening.

र्श्वा शंकर दयाल लिह (बिहार) : स्टेटमेंट की काफी कहां है ?

उपसभापति : भ्रारही है।

श्री ईश दस पादव (उत्तर प्रदेश) : मैडम इस पर कम से कम दो घंटे डिसकशन कराइमे ।

उपसभापति: मैंने ढाई घंटे कराया है। हमने ढाई घंटे किया और श्राप दो मांग रहे हैं। हम ग्राधार और दे रहे हैं श्रापको। ... (व्यवधान) ...

ग्रगर ग्राप शांति से बैठे तो जनरौसिटी कम नहीं रहेगी।

Chavan Sahib, we again wish you a very happy birthday, and I hope the House is going to be kind to you.

SHRI S. B CHAVAN: Thank you, very much, Madam.

STATEMENT BY MINISTER—DEVE-LOPMENT AT AYODHYA

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN); Madam Deputy Chairman I had made a statement in the Parliament on 8 July 1992 on the developments at Ayodhya. Since then the Kar Seva is continuing, and the construction of a concrete platform is in progress.

In the light of the recent developments, I requested the Chief Minister, Uttar Pradesh to come for a discussion on the subject. During our discussions on 11 July 1992, The Government of India's serious anxiety on account of the recent